

Year Plan period for afforestation and soil conservation in catchment areas:

(b) if so, the details of the catchment areas of Orissa where the scheme has been implemented and the area covered so far under plantation;

(c) whether Orissa Government have requested to increase the area of the scheme to cover some flood prone catchment areas of the rivers like Brahmani, Baitarni and Kharasua in Cuttack District of Orissa,

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) Yes, Sir.

(b) A Centrally Sponsored Scheme of Soil and Water Conservation in the Catchments of River Valley Projects of Hirakud, Machkund/Sileru and Rengali-Mandira in the State of Orissa is under execution since Third Five Year Plan with 100% Central assistance comprising 50% grant and 50% loan. An area of 1,83,310 hectares has so far been treated with soil conservation measures including afforestation from inception of the scheme till end of the year 1988-89. Afforestation is one of the treatment measures followed in these Catchments. The area land covered by afforestation and allied measures like pasture development, horticulture, etc. is about 97000 ha. till the end of 1988-89.

(c) to (e). Yes, Sir. A request from the State Government of Orissa has been received for inclusion of the catchments of Brahmani, Baitarni and Kansbans rivers under the ongoing Centrally Sponsored Scheme of Soil Conservation of Integrated Watershed Management in the Catchments of Flood Prone Rivers. Request for inclusion

of catchment of Kharasua river has not been received from the State Government. The above request of the State Government of Orissa was considered in consultation with the Planning Commission. On account of resources constraint, it has not been possible to cover additional catchments during the Seventh Five Year Plan.

#### **Indo-FAO Agreement on Vegetable Oils**

2840. SHRI BALESHWAR YADAV: Will the Minister of AGRICULTURE be pleased to state:

(a) whether an agreement has been signed recently between India and United Nations' Food and Agricultural Organisations for formulating a long term scheme in the country in the field of vegetable oils; and

(b) if so, the details of the agreement and by what time it is likely to be implemented?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) Yes, Sir. An agreement has been signed, on 17th January 1990, between Government of India and Food & Agricultural Organisation of the United Nations for formulating long term policy strategies for vegetable oils.

(b) The main objectives of the Project are:

(i) to evaluate alternative strategies for the development of oilseed sub-sector upto the year 2000 AD and their policy implications for production, consumption, processing and marketing; and

(ii) to identify possible project ideas for future technical assistance.

Under the Project, FAO will provide the services of four Consultants with specialisation in oilseed crop development; processing; marketing and a senior economist as a Mission leader.

The Project is financed by FAO's Technical Cooperation Programme with allocation of US \$ 1,91,000. The work on the project would start in September, 1990 and complete by March, 1991.

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(Interruptions)

12.00 hrs.

[English]

MR. SPEAKER: I am calling Prof. Saif-ud-din Soz.

PROF. SAIF-UD-DIN SOZ (Baramulla): I have to place on the Table of the House, with your permission, of course, a report from a Human Rights Organisation, Indian organisation, called 'Committee for Initiative on Kashmir.' It had sent a team to Kashmir comprising four people, Shri Tapan Bose and others. They went to Kashmir Valley and they collected facts and I find these facts are correct. It is a factual report.

MR. SPEAKER: Have you given it in writing?

PROF. SAIF-UD-DIN SOZ: Yes.

MR. SPEAKER: Then why do you raise it now?

PROF. SAIF-UD-DIN SOZ: I am placing on the Table after reading only a very small paragraph.

MR. SPEAKER: I have not permitted

you. You have written to me. When I give you permission, then you can do that. You have written to me. That is all.

PROF. SAIF-UD-DIN SOZ: I do not want any discussion on this although I have given notice of a Call Attention Motion. I want that you should ask the Home Minister to make a statement on this. Kindly allow me now only to read a very small, brief, paragraph.

MR. SPEAKER: I do not permit you to read it.

SHRI JANARDHANA POOJARY (Mangalore): There is a report that there is an exodus of thousands of people from Kashmir to Pakistan. The report says that thousands of people are migrating to Pakistan. Now the Government is sleeping over that. If the report is wrong, the Minister should make a statement denying that. It is a very serious matter. Even the Prime Minister has gone on record...

MR. SPEAKER: Please sit down. Shri Ram Sagar

SHRI JANARDHANA POOJARY: This report has been given by BBC. If it is wrong, Government should deny it and the Minister should make a statement. (Interruptions)

SHRI RAM SAGAR (Bara Banki): Mr. Speaker, Sir, there are certain criminal gangs operating in some areas of the country which kidnap and subsequently kill the young and innocent children to take out their kidneys to supply the same to foreign countries at the rate of Rs. 3 lakhs each. There is a village called Makhdoompur in tehsil Saidpur in district Gazipur in Uttar Pradesh which falls in my constituency. Recently it on 1st February, three seventh class students of this village named Shailendra Kumar Singh, Sanjay Kumar Singh and Nagina Singh had been kidnapped but to the date they could